

**GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 4076**

TO BE ANSWERED ON 09.12.2016

NCPCR REPORT

4076. SHRI PANKAJ CHAUDHARY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the National Commission for Protection of Child Rights (NCPCR) has submitted any report for bringing school dropouts children back to school;
- (b) if so, details thereof indicating the recommendations made by it; and
- (c) the follow-up action taken by the Government thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI KRISHNA RAJ)

(a) to (c) Ministry of Human Resource Development (MHRD), National Council of Educational Research and Training (NCERT) and National Commission for Protection of Child Rights (NCPCR) organized a Consultation cum Review Meeting on 04th and 05th April, 2016 and has prepared recommendations on “Devising Pathways for Re-engagement of Out of School Children-(OoSC)”. NCPCR has already forwarded its report to the Ministry of Human Resource Development , Department of School Education and Literacy, Government of India for necessary action.
